

(a) whether the military activities of Pakistan have increased after the announcement by India for fencing the Indo-Pakistan border with barbed wire to check the intrusion and smuggling across the border; and

(b) if so, the steps taken to check the increasing military activities of Pakistan ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b) Intermittent firings of small arms from Pakistani side across the IB portion of J&K have increased consequent upon Government's decision to construct the border fence with a view to checking infiltration and smuggling. Appropriate and adequate measures including additional deployment of BSF have been taken to counter Pakistani action.

12.02 hrs.

### PAPERS LAID ON THE TABLE

**Annual Report and Review by the Government of the Mishra Dhatu Nigam Limited, Hyderabad and Hindustan Aeronautics Limited, Bangalore for the year 1995-96 and Statement showing the reasons for delay in laying these papers**

[Translation]

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Mr. Speaker, I beg to lay on the Table :

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 of the Companies Act, 1956 :-

- (a) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1995-96.
- (ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library. See No. L.T. 1440/97]

- (b) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 1995-96.
- (ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1441/97]

**Annual Report and Review by the Government of the Working of Khuda Bakhsh Oriental Public Library, Patna and Statement showing the reasons for delay in laying these papers**

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : On behalf of Shri S.R. Bommai, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1993-94, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1442/97]

**Notifications under Major Port Trusts Act, 1963 and Statement showing reasons for delay in laying these papers**

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : I beg to lay on the Table :

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:-
  - (i) G.S.R. 432 (E) published in Gazette of India dated the 20th September, 1996 approving the Bombay Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 1996.
  - (ii) G.S.R. 455 (E) published in Gazette of India dated the 7th October, 1996 approving the Visakhapatnam Port Employees' (Leave) Amendment Regulations, 1996.
  - (iii) G.S.R. 536 (E) published in Gazette of India dated the 22nd November, 1996 approving the Kandla Port Pilot Service (Training, Grading and Seniority) Amendment Regulations, 1996.

[Placed in Library. See No. L.T. 1443/97]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board, Kandla, for the year 1995-96, alongwith audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Dock Labour Board, Kandla, for the year 1995-96.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. L.T. 1444/97]

**Annual Report, Annual Accounts and Review of Working of the P.G.I. of Medical Education and Research, Chandigarh**

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Postgraduate Institute of Medical Education and Research Chandigarh, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Postgraduate Institute of Medical Education and Research, Chandigarh, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above
- [Placed in Library. See No. L.T. 1445/97]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Medical Research, New Delhi, for the year 1995-96.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1995-96, together with Audit Report thereon.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. L.T. 1446/97]

**National Council for Teacher Education (Guidelines for B.Ed. through Correspondence for Regular Service Teachers) Regulations, 1996**

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : I beg to lay on the Table :

- (1) A copy of the National Council for Teacher Education (Guidelines for B.Ed. through Correspondence for regular serving teachers) Regulations, 1996 (Hindi and English versions) published in Notification No. F. 28-3/96 NCTE in Gazette of India dated the 6th July, 1996 under section 33 of the National Council for Teacher Education Act, 1993.

[Placed in Library. See No. L.T. 1447/97]

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi for the year 1994-95, together with Audit Report thereon.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. L.T. 1448/97]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Open University, New Delhi, for the year 1995-96.

[Placed in Library. See No. L.T. 1449/97]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Teacher Education, New Delhi, for the year 1995-96.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, New Delhi for the year 1995-96, together with Audit Report thereon.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. L.T. 1450/97]

12.04 hrs.

**STATEMENT BY MINISTER**

**National Textile Corporation**

MR. SPEAKER : I think Mr. Minister you can lay the statement on the Table of the House, if you can. Since it is a long statement, you can just lay it. It is on NTC. This is a two-and-a-half page statement.